BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CP (IB) No 320/KB/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M.

Name of the Company		Arun Kumar jain		
		-Vs-		
		Upadan Commodities Pvt Ltd		
Under Section		9		
		IBC		
SI.	Name & Desig	nation of Authorized	Appearing on behalf of	Signature with
No.	Representa	itive (IN CAPITAL	ž	date
	LE	ETTERS)		

Shanayen Fasih, Advocale Sfasih 4.10.17 Vikash Ringh, Advocate Vikash, 4.10.17

ORDER

The Ld. Counsel for the Interim Resolution Professional is present.

It appears from the record that Shri Sandip Kumar Kejriwal has been appointed as Interim Resolution Professional vide order dated 01-09-2017 and even after the expiry of more than 30 days, no progress report has been filed by the Interim Resolution Professional.

The IRP is directed to remain present in the Court on the next date of hearing and submit his report.

List on 16-10-2017 for submission of report by the Interim Resolution Professional.

(Jinan KR) Member(J)

(Vijai Pratap Singh) Member(J)